

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 478/99

Friday, this the 23rd day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

C. Rajendran,  
Divisional Engineer (Quality Assurance),  
Telecom Quality Assurance Circle,  
Kanjikode West,  
Palakkad - 678 623.

...Applicant

By Advocate Mr. Shafik M.A.

Vs.

1. The Chairman,  
Telecom Commission,  
Sanchar Bhavan, New Delhi.
2. The Chief General Manager,  
Telecom Quality Assurance Circle,  
Department of Telecommunications,  
61, Cockburn Road,  
Bangalore - 560 051.

...Respondents

By Advocate Mr.T.A. Unnikrishnan, ACGSC

The application having been heard on 23.4.99, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that he is entitled to be promoted with effect from the date on which his immediate junior Sri. K.V.N. Rao was promoted on the basis of his seniority and eligibility, to direct the respondents to promote him to JAG with effect from the date on which the said junior was promoted with consequential benefits and also to direct the first respondent to consider and pass appropriate orders on A-5 representation.

2. When the O.A. was taken up for admission hearing, the learned counsel appearing for the applicant submitted that

it is suffice to direct the first respondent to consider and pass appropriate orders on A-5 representation within a reasonable time and ordering statusquo as on today till the disposal of the representation. The learned counsel appearing for the respondents submitted that there is no objection in directing the first respondent to consider and pass appropriate orders on A-5 representation.

3. Accordingly, the first respondent is directed to consider and pass appropriate orders on A-5 representation within six weeks from the date of receipt of a copy of this order.

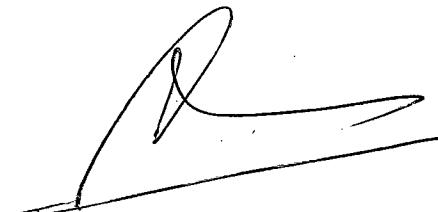
4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to forward a copy of this order along with a copy of the O.A. to the respondents.

Dated the 23rd day of April, 1999.

B.N. Bahadur

B.N. BAHADUR  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

nv  
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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-5:

True copy of the representation dated 4.2.99 submitted by the applicant before the first respondent.